

PENDENCY REPORT AS ON 23-12-2021

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	8247
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	31
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	281
6	ARBP-Petitions under Indian Arbitration Act.	110
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	5917
9	CEREF-Reference under Central Excise Act.	20
10	CMAPL-Miscellaneous Applications.	2686
11	CMPAT-Company Act.	84
12	CMP-Civil Miscellaneous Petition	2472
13	COA-Appeals against judgement in Comp.Pet.	18
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	10
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	6853
18	Contempt Petition in Berhampur Bench	9
19	Contempt Petition in Bhubaneswar Bench	436
20	Contempt Petition in Cuttack Bench	944
21	Contempt Petition in Sambalpur Bench	9
22	CONTR-Proceeding relating to Criminal Contempt	112
23	COPET-Original Petition (Companies Act.)	129
24	CRA-Criminal Appeals	1023
25	CRLA-Appeal against Judgement/Sentence.	10222
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1428
27	CRLMA-Other Miscellaneous Application.	670
28	CRLMC-Appl.under Sec.482 Cr.P.C.	11425
29	CRLMP-Criminal Miscellaneous Petition	578
30	CRLREV-Criminal Revision.	9223
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	25
33	CRP-Revision Petition.	158
34	CRREV-Criminal Revision	255
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	3
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	38
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	2
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	27
44	EXFA-Execution First Appeal.	3
45	EXOS-Execution Application.	4
46	EXP-Execution Petition.	22
47	FA-First Appeal	1087
48	FAO-First Appeal from Orders.	3308
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	110
51	GCRLA-Government Appeals	414
52	GUAP-Pet. under Guardianship and Wards Act.	14
53	IP(M)-Main Petition (Insolvency ACT.)	1
54	ITA-Appeals Income-tax	410
55	JCRA-Jail Criminal Appeals	15
56	JCRLA-Jail Criminal Appeal	1197
57	JCRLRV-Jail Criminal Revision.	12
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	981

60	LPA-Letters Patent Appeals.	25
61	MACA-Motor Accident Appeals.	6438
62	MAC-Motor Accident Claims.	1
63	MA-Miscellaneous Appeals	100
64	MATA-Matrimonial Cases (Appeals)	962
65	MFA-FA against Spl. Jurisdiction Cases.	9
66	MJC-Misc.Judicial Case.	59
67	MSA-SA from judgements in Misc. Cases.	91
68	OCRMC-Original CrI. Miscellaneous Case	100
69	OJC-Original Jurisdiction case (Writ)	1360
70	OREF-References.	1
71	OS-Original Suit.	1
72	OTAPL-Other Tax Applications.	115
73	OTC-Other Tax Case.	5
74	OVTA-Tax Appeal Under OVAT ACT.	1
75	RCFA-First Appeals(Rent Control Matters)	1
76	Review Petition in Berhampur Bench	4
77	Review Petition in Bhubaneswar Bench	99
78	Review Petition in Cuttack Bench	145
79	Review Petition in Sambalpur Bench	3
80	RFA-FA from Judgement and Decree in Suit	2151
81	RPFAM-Revision US 19 of Family Court Act.	1634
82	RSA-Second Appeal from Judgement and Decree.	6758
83	RVWPET-Review Petition.	2100
84	SAO-Second Appeal from Appellate Order.	215
85	SA-Second Appeal	2274
86	SCLP-Pet.for leave to appeal to Supreme Court	1
87	SJC-Special Jurisdiction Case (Tax Matters)	176
88	SM-Suo Motu.	46
89	SPA-Sp.Appeal before DB ...	1
90	STAPL-Appl.for direction to make a reference.	1
91	STREV-Sales Tax Revision.	1447
92	TA-Tax Appeal	12
93	TEST-Testamentary Cases.	1
94	TREV-Tax Revesion	88
95	TRPCRL-Transfer Pet.for transfer a CrI.Proc.	295
96	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	809
97	WA-Appeals before DB against SB Judgement	3961
98	WPC(OAB)-Original Application in Berhampur Bench	85
99	WPC(OAC)-Original Application in Cuttack Bench	13373
100	WPC(OA)-Original Application in Bhubaneswar Bench	3779
101	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	281
102	WPC(OAS)-Original Application in Sambalpur Bench	165
103	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	438
104	WPC(TAC)-Transfer Application in Cuttack Bench	308
105	WPC(TA)-Transfer Application in Bhubaneswar Bench	11
106	WP(C)-Writ Petition under Art.226 and 227.	70996
Grand Total		192007